

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : M Kalpanan  
Vs  
Edelweiss Housing Finance Ltd. & Others

**MAIN PETITION NUMBER** : CP(IB)/88(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA/2424(CHE)/2023

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**ORDER**

Present: Shri. V. Manivannan, Ld. Counsel for the Applicant.  
Shri. A.G. Satyanarayana, Ld. Counsel for the Respondent/Personal Guarantor.

This application has been filed seeking impleadment of the Applicant as Respondent in CP(IB)/88(CHE)/2023.

Having gone through the submissions made in the application, we allow the application and implead the Applicant as Respondent.

Amended memo of parties be filed.

Copy be served on the Respondents in the petition.

IA/2424(CHE)/2023 is **disposed of**.

List the main petition for reply on **08.07.2024**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs